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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 336/2004
OA 553/2004

New Delhi this the 11th day of May, 2005

Hon'ble Mr. V.K.Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

1. Shri Khem Singh,
S/o Shri Trilok Singh,
Carpenter Gr.II,
Under Section Engineer (Estate),
Northern Railway, New Delhi.
2. Shri Madan Mohan,
S/o Shri Ved Vyas,
Painter Gr.II
Under Section Engineer (Works),
Northern Railway, New Delhi.
3. Shri Hari Ram,
S/o Shri Mitthan Singh,
Masan Gr.II,
Under Section Engineer (Works),
Northern Railway, New Delhi.
4. Shri Chhotey Lal,
S/o Shri Agwan,
Under Section Engineer (Works),
Northern Railway,
Delhi Kishan Ganj-II, Delhi.

Petitioners

(By Advocate Shri Padma Kumar proxy for
Shri B.S. Mainee)

VERSUS

Union of India : Through

1. Shri R.R.Jaruhara,
General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Shri P.K.Goyal,
Divisional Railway Manager,
Northern Railway,
State Entry Road, New Delhi.
3. Shri Ajay Kumar,
Section Engineer (Estate),



Northern Railway,
New Delhi.

..Respondents

(By Advocate Mrs., P.K. Gupta proxy for
Shri A.K. Shukla and Shri H.K. Gangwani)


ORDER (ORAL)

(Hon'ble Mr. V.K. Majotra, Vice Chairman (A))

Learned proxy counsel for the applicants seeks and is allowed to withdraw this petition on behalf of applicants. CP as such is dropped and notice issued to the respondents are discharged.



(Mrs. Meera Chhibber)
Member (J)
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(V.K. Majotra)
Vice Chairman (A)

11/5/05